



Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/2679/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 15th May, 2019.

Sub: Permission to use official vehicle along with Driver.

Ref:- Your letter No.DJB/1905(E) dtd 15.05.2019

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Chatra Bhukhan Gogoi, Addl. District & Sessions Judge, Barpeta **to use the official vehicle along with Driver, at his own cost, to come to Guwahati has been granted/rejected** .

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/2680-1/A, dated 15.05.19

Copy to:

1. Shri Chatra Bhukhan Gogoi, Addl. District & Sessions Judge, Barpeta
2. The Systems Analyst, Gauhati High Court.

[Signature]
15/05/19

JT. REGISTRAR (VIGILANCE)

[Signature]